

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC. NO. 350/4/2015
O.A. NO. 350/490/2013

Dated : 22.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Amitabha gangopadhyay
..... Applicant

-Versus-

Radhayshyam & Others Respondents.

For the applicant : Mr. N. Roy, Counsel

For the respondents : Mr. S.K. Ghosh, Counsel

O R D E R (Oral)

Bidisha Banerjee, Judicial Member

Heard both sides.

2. Ld. Counsel for the respondents has been complied with the order passed by the Hon'ble Tribunal. Accordingly, CPC is dropped. Notices, if any, issued are discharged.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

drh